उन्हें हल करना चाहती है। इसी को दृष्टि में ग्ख कर भारत सरकार ने चीन लोक गण-गुज्य के साथ बातचीत करने के लिए कोलम्बो प्रस्तावों को भाधार माना है। हालांकि चीन ने कोलम्बो प्रस्तावों को स्वीकार करने से इंकार कर दिया है, तो भी यह प्रत्याशा की जाती है कि वह भपनी ग़लती की महसूस करेगी और कोलम्बो प्रस्ताको के धाधार पर सम्मेलन की मेज पर चाने के लिए सहमत हो जायगी ।

Written Answers

UTHE MINISTER OF STATE IN THR MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI LAKSHMI N. MiiNONt: (a) Prior to the massive Chinese aggression of October-November, 1962, Chinese forces were in occupation of roughly 12.000 sauare mil :s of Indian territory in Ladakh. it the Chinese attack of 1962, the Chinese forces occupied further 2,500 square miles approximately. The Chinese forces are today in illegal occupation of approximately 14,500 square miles of Indian territory in I.adakh.

The total area illegally occupied by Pakistan since Pakistan's aggression in Jammu and Kashmir in 1947 is approximately 32,500 square miles.

(b) The circumstances of ruch illegal occupation of Indian territory by Pakistan and China and problems posed thereby are well known. These are constantly un<?er attention and Government intend to solve them consistently with India's sovereignty and territorial integrity by peaceful means It is in pursuance of this that :he Government of India have accepted the Colombo Proposals as a basis for discussions with the People's Republic of China. Even though China has refused to accept the Colombo Proposals, it is hoped that she will see the error of its ways and agree to come to the conference table on the basis of Colombo Proposals.]

t[] English translation.

NATIONAL NEWS AQENCOM

to Questions

fSwu D. THENGARI: \ Shri G. K. KAPOOR:

Will the Minister of INFORMATION AN» BHOADCASTINO be pleased to state:

- (a) the names of the National New* Agencies circulating news in Indian langu ages; and
- (b) the facilities and economic aid given by the Government of India to such agencies?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRIMATI INDIR A GANDHI): (a) Government have information only with regard to those news agencies which are registered with the Posts and Telegraphs Department for the grant of communication facilities at concessional rates under the Indian Telegraph Rules. The Press Trust of India and the United News of India, which are given wireless, telegraph and press-collect facilities, work through the medium of English. The Hindusthan Samachar Co-operative Society Ltd., which is given telegraph and presscollect facilities, supplies news in Hindi and some other regional languages. There are other small news agencies and feature syndicates registered with the Posts and Telegraphs Department for press-collect facility only. The languages in which they supply news are not on record.

(b) Communication facilities like wire less reception, telegraph circuit, press-collect, telephone and telex are given, subject to availability, to news agencies satisfying the conditions laid down for the purpose The Press Information Bureau extends press facilities including accreditation subject to eligibility of the news agency concerned

TALKS BY M.Ps. ON AIR

675. SHRI BANS1 LAL: Will the Minis ter of Information and Broadcastfno be pleased to ttate:

(a) the names of the Members of Pariia ment who gave talks on the All India Radio, during the last three years; and

(b) the amount paid to each one of them for such talks?

THE MINISTER OF INFORMATION AND BROADCASTING (SHMMATI INDIRA GANDHI): (a) and (b) The information is being collected and will be laid on the Table of the House.

COST OP LIVING INDEX

676. SHRI DEOKINANDAN NAR-AYAN: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) how the cost of living index has changed from month to month in the year 1964;
- tb) how the increase in the index has caused increase in the month to .-ionth wages of factory workers; and
- (c) how far this index rise has caused rise in the prices of foodgrains and cloth?

THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI D. SANJIVAYVA). (a) A statement showing the all-India (interim) Consumer Price Index Number (base 1949=100) during ihe year 1964, from January to December 1964 is olaced on the Table of the House.

- (b) The increase in index would cause increase in the dearness allowance wherever payment of dearness allowance of the industrial workers is linked with the Consumer Price Index Numbers. Information regarding month to month increase in wiges of workers corresponding to increase in index is not available.
- (c) The rise in Consumer Price Index Numbers is the effect of rise in prices of goods including foodgrains and cloth and services popularly consumed by working classes and not the cause.

STATEMENT

All-India Consumer Price Index Sumber (1949=:100) figures from January to December 1964.

| January, 1964 | 140 |
|----------------|---------|
| February, 1964 | 142 |
| March, 1964 | 143 |
| April, 1964 | 144 |

| May, 1964 | 147 |
|-----------------|---------|
| June, 1964 | 150 |
| July. 1964 | 154 |
| August, 1964 | 156 |
| September, 1964 | 159 |
| October, 1964 | 163 |
| November, 1964 | 163 |
| December, 1964 | 164 |

to Questions

PRINTING OP POSTAL STAMPS FOR I-OREION COUNTRIES

677. Sinu ARJUN ARORA: Will the Minister of COMMUNICATIONS be pleased to state whether any postal stamps for use in our country were got printed in any foreign country during the years 1962, 1963 and 19647

THE DEPUTY MINISTER m THB DEPARTMENT OF COMMUNICATIONS (SHRI B. BHAOAVATI): No, Madam.

PAK FIRING IN POONCH

/ SHRI D. THENGARI: \ SHRI G. K. KAPOOR

Will the Minister of DEFENCE be please* to

- (a) whether it is a fact that two Indian soldiers were killed by Pakistani troops in the Poonch area on 23rd January, 1965;
- (b) whether it is also a fact that Pakistani troops used mortars and Landgrenedes in addition to stenguns; and
- (c) if so, what steps have been taken by Government to check such incidents?

DEPUTY MINISTER IN TUB MINISTRY OP DEFENCE (DR. D. S. RAJU): (a) On the 23rd January, 1965 some Pak-Occupied-Kashmir armed civilians intruded into Mendhar sector near Poonch. They were supported by Pakistan troops fire from across the cease-fire line. Indian troops were compelled to return the fire in self-defence. In the exchange of firing, two Indian soldiers were killed.

(b) Ye».

(c) Necessary precautionary measures were taken.

U.N. representatives were taken to the site of the incident and a cease-fire viola-toon complaint was lodged.

INDO-PAK BORDER FIRING INQUIRY CONFERENCE

679. SHRI RAM SINGH: Will the Minister of EXTERNAL AFFAIRS be pleased fo itate:

- (a) whether it is a fact that in a joint Indo-Pakistan Border Firing Inquiry Conference held on 7th January, 1965, the Pakistani representative left the Conference when the evidence given by witnesses had gone against Pakistan; and
- (b) if so, whether any protest has been lodged with the Government of Pakistan and what is their reaction?

MINISTER OF **EXTERNAL** AFFAIRS (SARDAR SWARAN SINGH): \a) Yes, Madam; the Pakistani representative kft abruptly during the cross-examination of the first witness produced by him.

(b) The Government of Tripura immediately took up the matter with the East Pakistan Government. The East Pakistan Government denied the facts and made baseless allegations against the Indian representative.

The High Commission of India in Pakistan has been instructed to lodge a protest with the Government of Pakistan.

GURDWARAS IN PAKISTAN

680. SHRI RAM SINGH: Will the Minis ter of EXTERNAL AFFAIRS be pleased to state:

- (a) whether it is a fact that out of hundreds of Gurdwaras in Pakistan only-two are open to the public;
- (b) if so. whether Government propose to take up the matter with the Government of Pakistan to get the Gurdwaras opened to the public?

THE MINISTER or EXTERNAL AFFAIRS (SARDAR SWARAN SINGH): (a) tod (b) Out of the Gurdwaras in Pakistan, only 14 are being visited by pilgrims going from India. Several others are also open to the public. The question of control, maintenance and running of Gurdwaras and Temples in Pakistan has been raised with Pakistan Government several times but with not much success.

681. [Transferred to the 26th March, 1965.]

682. [Transferred to the 19/A March, 1965.]

तार भेजने के लिए जेंटेक्स प्रणाली

683. भी राम सहाय : क्या संचार मन्त्री यह बताने की कृपा करेंगे कि :

- (क) तार भेजने में सुविधा हो सके, इसके लिए जेंटेक्स प्रणाली कब तक चाल करने का विचार है: भीर
- (ख) इस प्रणाली को चालु करने पर कितनी लागत श्राने का धनुमान है ?

UGENTEX SYSTEM FOR TRANSMISSION TELEGRAMS

683. SHRI RAM SAHAI: Will the Minister of COMMUNICATIONS be pleased to state:

- (a) the time by when the Gentex Sys-tsm is proposed to be introduced to facilitate the transmission of telegrams; and
- (b) what would be the estimated cost of the introduction of this system?]

संचार विभाग में उपमंत्री (श्री बी0 भगवती) : (क) जेंटेक्स को पहले पहल नई दिल्ली में चाल करने का प्रस्ताव है भीर 1965-66 के दारान उसके चाल हो जाने की आशा है।

(ख) नई दिल्ली में इस योजना को क्रियान्वित करने की अनुमानित लागत लग-भग 47 लाख रुपये है।

^{†[]} English translation.